

PETITIONER:
H.P.S.E.B. AND OTHERS

Vs.

RESPONDENT:
MOHAN SINGH VERMA AND OTHERS

DATE OF JUDGMENT 01/09/1995

BENCH:
RAMASWAMY, K.
BENCH:
RAMASWAMY, K.
HANSARIA B.L. (J)

CITATION:
JT 1995 (6) 549 1995 SCALE (5)226

ACT:

HEADNOTE:

JUDGMENT:

O R D E R

Leave granted.

The appellant-Board in its proceedings dated 7.6.1995 made in Office Order No.7/HPSEB(SECTT) IR-94 has decided to fix daily wages rates of different categories of daily rated workers against each of them with effect from January 1, 1994. The Junior Draftsmen are at serial number 114. For them, the daily rate wages are Rs. 73.20 per day. In that view of the matter, the controversy no longer survives. The appeal is accordingly disposed of. No costs.